

OFFICE ORDER

In supercession of the Office Order dated 22.05.2018 conveyed vide Endst. No. 1409 dated 22.05.2018 of the office of the undersigned, in compliance of the directions of the Hon'ble High Court conveyed vide letter No. 564 Spl E II/L.80 dated 03.07.2018 and also with reference to the Section 4 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013, the "Complaints Committee" is, hereby, reconstituted as under for dealing with the complaints of sexual harassment at workplace of the lady employees of the Judicial Department working in the Courts at Pathankot Sessions Division :

1.	Ms. Gurjit Kaur Dhillon, Addl. Civil Judge (Senior Division), Pathankot	Chairperson
2.	Sh. Parveen Kumar, Stenographer Grade-I in the Court of Sh. Baljinder Singh, District Judge (Family Court), Pathankot	Member
3.	Ms. Seema Rani, Stenographer Grade-II, presently deputed to upload the data in the HRMS System	Member
4.	Ms. Bimla Dogra, Social Worker, Pathankot	Member

Dated : 05.07.2018


District & Sessions Judge,
Pathankot.